(d) if so, whether the Government would issue guidelines to the States to set up independent body to tackle the situation on the lines of Gujarat State?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Fiscal Deficit

1280. SHRI I.D. SWAMI : Will the Minister of FINANCE be pleased to state :

(a) whether the Comptroller and Auditor General has cautioned the Government against taking out of money from the oil pool to reduce the fiscal deficit;

(b) if so, the reaction of the Government thereto;

(c) the amount of the deficit in the oil pool as on date and how does the Government propose to make up that deficiency;

(d) the effects of this deficiency on the common man; and

(e) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) to (e) The information sought is being collected.

Revival Plan of Indian Bank

1281. SHRI ANANT GUDHE : Will the Minister of FINANCE be pleased to state :

(a) whether attention of the Government has been drawn to the newsitem captioned "ICRA submits Indian bank revival blueprint" appearing in the 'Business Standard' dated February 4,1997;

(b) if so, the facts of the matter mentioned therein;

(c) the details of action taken/proposed to be taken by the Government thereon in this regard; and

(d) the details of the present status of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) Yes, Sir.

(b) RBI have received the interim report of Investment and Credit Rating Agency (ICRA) relating to Indian Bank. According to RBI this interim report focusses on a short term strategy covering the years 1996-97 and 1997-98. ICRA has not yet submitted its final report on the revivial plan of Indian Bank. The question of taking appropriate action will arise only after the receipt and examination of the final report of ICRA regarding Indian Bank. (c) and (d) The Indian Bank management have to crystalise short term and long term objectives and implement the necessary steps with required changes. ICRA is yet to submit its final report which would cover some of the major areas of the operations of the bank.

Loan Distributed by Banks in Karnataka

1282. SHRI B.L. SHANKAR : Will the Minister of FINANCE be pleased to state :

(a) the number of branches of Scheduled and Nationalised banks in Karnataka;

(b) the amount of total loan disbursed to various sectors by these banks in the State during each of the last three years; and

(c) the number of branches of these banks opened during each of the last three years and likely to be opened during the current financial year in the State?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) There were 4445 branches of Scheduled Commercial Banks functioning in Karnataka as on the last Friday of March, 1996.

(b) Loans disbursed by all Scheduled commercial banks in Karnataka under Annual Credit Plan during the last three years as reported by Reserve Bank of India (RBI) are given below :

(Rs. in crore)

	end March 1994	end March 1995	end March 1996
Agriculture and Allied Activities	412.59	478.93	601.70
Smal Scale Industries	134.21	110.04	195.32
Services	131.77	225.89	378.24

(c) Information regarding number of branches opened in Karnataka during each of the last three years is being collected and will be laid on the Table of the House. However, the number of authoristations issued to scheduled commercial banks including private sector banks between April 1, 1995 to January 31,1997 for opening branches in Karnataka and which are yet to be opened as per the information available with Reserve Bank of India is given below :

Bank	Number of Authorisations
Public Sector Banks	55
Regional Rural Banks	6
Private Sector Banks	13
Total	74